

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/142/2018
PETITION NUMBER : CP/124/CAA/IB/2018
NAME OF THE PETITIONER(S) : SOFTECH ECO WORLD PVT LTD
NAME OF THE RESPONDENT(S) : RMZ SOFTWARE PARKS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PAWAN JABDCH	Counsel for the Applicant	K.P.T.
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ORDER

Counsel representing petitioner/applicant present. Delay in filing the petition is condoned. At request, time is enlarged for hearing the CP. Put up the CP on 16.07.2018.

- srf -
(S VIJAYARAGHAVAN)
Member (Technical)

- srf -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)